

# **PATNA HIGH COURT**

## **Result of online examination held on 24.06.2017 for recruitment to the post of Court Manager in Patna High Court**

The candidates, having following Roll Numbers, have been selected for interview on the basis of their performance in the Online Examination held on 24.06.2017 for recruitment to the post of Court Manager in Patna High Court :-

**Category : GENERAL (Unreserved)**

20017 20294 20358

**Category : EBC**

20159 20659 20697

The two posts of Court Manager in Patna High Court have been apportioned among the various categories in the following manner –

General (Unreserved)-	1
EBC	- 1
<b>TOTAL</b>	<b>- 2</b>

The candidates selected for interview are three times the number of vacancies category wise and their interview is scheduled to be held on 18.09.2017 (Monday) at 4:15 P.M.

The candidates called for interview are directed to report to the Registrar (Appointment) in the premises of Patna High Court, Patna at 3:00 P.M. sharp on the date of interview.

The call letters for interview is being sent by post to the candidates selected for interview. The candidates may also download their call letters for Interview from the website of the Court i.e. [www.patnahighcourt.gov.in](http://www.patnahighcourt.gov.in).

The candidates coming for the interview would be required to bring their call letter for interview and original documents / testimonials as well as their self attested xerox copies; of the following :

- i. Application form submitted online;
- ii. Matriculation certificate / School Leaving Certificate showing date of birth;
- iii. Certificate & Marksheet of M.B.A. Degree or equivalent with Human Resources / Personnel Management as the optional or as one of the Principal subjects, awarded by a recognized University or an institution recognized by UGC/ AICTE;
- iv. Certificate showing requisite experience of atleast two year in a reputed organization in the field of Office Management;
- v. Good conduct certificate from the last employer;
- vi. Self declaration of criminal antecedent or pending criminal case, if any, on affidavit;
- vii. Caste Certificate issued by D.M./S.D.O. as applicable in support of category as filled in their online application form. In case of EBC / BC category candidates, the caste certificate must be recent and showing that they do not belong to creamy layer so as to avail the benefits of reservation;
- viii. Residential / Domicile Certificate of Bihar, in case of claiming reservation;
- ix. Photo ID Proof;

and also two passport size colour photographs.

**Note :** The interview will be of 25 marks with cut-off of 10 marks. The final select list would be prepared on the basis of the aggregate of marks obtained in the online examination and in the interview.

By order of the Court

Registrar General

**Patna High Court, Patna.**  
**Date : 06.09.2017**